

PRODUCTIVITY LINKED BONUS SCHEME 1999

Sl. No.	Particulars	Period 2016-2017 (from 01.04.2016 to 31.03.2017)			
		*Within 20 days	*Beyond 20 days	Total	
I	ACCOUNTS & CASH				
1	No. of PF claims settled (Except death cases)				
2	No. of PF claims (Death cases settled)				
3	No. of PPOs issued (Monthly Family Pension Claim and the Monthly Pension claim under the EPS 1995)				
4	No. of Family Pension claims (Retirement, Withdrawals and Refunds including cases settled under the EPS 1995)				
5	No. of EDLI claims settled				
6	No. of advances sanctioned				
7	No. of Accounts transferred out (involving actual transfer of PF accumulations)				
8	No. of Accounts transferred out (not involving actual transfer of PF accumulations)				
*Days imply Calender days					
		Current Year's	Previous Year's	Total	
9(a)	Total No. of Annual Statement of Accounts issued				
9(b)	Out of (a) above, No. of Accounts slips issued with the help of outside agencies				
9(c)	Out of (a) above, No. of Accounts slips issued on the Computer in the EPFO				
		within 7 working days it falls due for payment	Beyond 7 working days but within 30 days it falls due for payment	Beyond 20 days	Total
10	No. of cheques issued/payents relating to Monthly Family Pension (including issued under the EPS 1995)				

II	ENFORCEMENT & DAMAGES				
1	No. of 7A notices issued				
2	No. of speaking orders of 7A passed and compliance effected				
3	No. of speaking orders passed for levy of Damages				
4	No. of Revenue Recovery Certificate executed				
(a)	For default in all the five Accounts (1,2,10,21 & 22)				
(b)	for default in 3 or 4 of the five Accounts				
(c)	for default in 1 or 2 of the five Accounts				
	Total of (a), (b) & (c)				
III	Inspection and Coverage.				
1	No. of Inspections of unexempted estts.				
2	No. of Inspections of exempted estts.				
3	No. of Surveys of Uncovered estts. For the purpose of Coverage.				
4	No. of court cases launched under Section 14.				
5	Prosecution cases launched under Section 406/409				
IV	OVERTIME PAYMENT				
	Overtime Payment including payment under Incentive Scheme in Rs. To dealing hands (LDCs, SSAs and Sr SSAs)				
1	Acocunts/Cash/DCB				
2	Enforcement/Damages				

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Sl. No	Section	LDCs	SSAs	DEOs	Sr. SSAs	EOs	AAOs	Total
1	Accounts/DCB/Cash							
2	Enforcement & Damages							
3	Inspection							
4	Administration							
	Total							

N.B.: For detailed information of Sections/Staff coming under the Four Wings, please refer to Annexure 'C'.

Dated:

(
Signature of RPFC-I/OIC
)

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Detailed information of sanctions/staff under the four Wings (i.e. Accounts and Cash, Enforcement & Damages, Inspection, Coverage and Administration)

I Accounts & Cash

The staff in position in Accounts and Cash will include the staff posted in the following sections:

- (a) All Accounts Groups
- (b) D.C.B.
- (c) G.A.B.
- (d) Family Pension
- (e) EDLI
- (f) P.P.O.
- (g) All Cash Section
- (h) EDP Cell
- (i) Public Grievances/PRO Cell
- (j) Claim Inward Section
- (k) Despatch Section
- (l) Interest Calculation Cell
- (m) Service Centres
- (n) Any other Section/Staff performing the work connected with Accounts and Cash.

II Enforcement & Damages

The staff in position in Enforcement and Damages include the staff posted in the following sections:

- (a) All Enforcement Sections
- (b) Coverage/Applicability
- (c) Exemption
- (d) Damages
- (e) Legal Cell
- (f) Recovery
- (g) 7A/14B Cell
- (h) Clerks (LDCs/SSAs) posted in Inspectorates
- (i) Any other staff/section deployed for the work connected with (a) to (h) above.

III Inspection/Coverage

All Enforcement Officers/PFI (Gr-I) in position in which of the Region (whether posted in RO, SRO, Inspectorate or any other office).

IV Administration

- (a) All Establishment/Administration Sections
- (b) House Keeping/Caretaker
- (c) Pay Bill/Staff Payments Section/Cashier
- (d) Co-ordination Cell
- (e) Statistics Cell
- (f) Hindi Section
- (g) Record Section
- (h) Personal Staff of RC
- (i) Pre Audit Cell
- (j) Any other section/staff (LDC/SSAs) and Sr. SSA anywhere in the four wings.

N.B. The list is an illustrative one and not exhaustive. If any staff is posted in any other section which is not included in any of the aforesaid lists, those staff may be included in the staff strength of relevant wings.